

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: December 01, 2016

No. 1612 / Admin. (Services)/2016

Sri **Sunil Kumar Singh-II**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge (Fast Track Court), Jaunpur vice Sri Madan Pal Singh.

No. 1613 / Admin. (Services)/2016

Sri **Madan Pal Singh**, Additional District & Sessions Judge (Fast Track Court), Jaunpur to be Additional District & Sessions Judge, Jaunpur.

No. 1614 / Admin. (Services)/2016

Pursuant to Government Notification No. 22/2016/1566/VII-Nyay-2-2016-58G/2001 T.C. dated 28.11.2016, Sri **Gyan Prakash Tewari-I**, Additional District & Sessions Judge, Jaunpur is appointed/ posted as Principal Judge, Family Court, Jaunpur in the vacant court.

No. 1615 / Admin. (Services)/2016

Sri **Dinesh Pal Yadav**, Additional District & Sessions Judge, Kaushambi to be Additional District & Sessions Judge (Fast Track Court), Kaushambi vice Sri Iftekhar Ahmad.

No. 1616 / Admin. (Services)/2016

Sri **Iftekhar Ahmad**, Additional District & Sessions Judge (Fast Track Court), Kaushambi to be Additional District & Sessions Judge, Kaushambi.

No. 1617 / Admin. (Services)/2016

Pursuant to Government Notification No. 22/2016/1566/VII-Nyay-2-2016-58G/2001 T.C. dated 28.11.2016, Sri **Kaushlendra Yadav**, Additional District & Sessions Judge, Kaushambi is appointed/ posted as Principal Judge, Family Court, Kaushambi in the vacant court.

No. 1618 / Admin. (Services)/2016

Sri **Sanjeev Kumar Sinha**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Kshitij Kumar Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghazipur against the special court created for trying cases under the said Act.

No. 1619 / Admin. (Services)/2016

Sri **Kshitij Kumar Srivastava**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 1620 / Admin. (Services)/2016

Sri **Awadh Behari Singh**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Jagdish Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghazipur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1621 / Admin. (Services)/2016

Pursuant to Government Notification No. 22/2016/1566/VII-Nyay-2-2016-58G/2001 T.C. dated 28.11.2016, Sri **Jagdish Kumar**, Special Judge/ Additional District & Sessions Judge, Ghazipur is appointed/ posted as Principal Judge, Family Court, Ghazipur in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 629 / Admin. (Services)/2016, Dated: Allahabad: December 01, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad..

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Joint Registrar (Judicial)(Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.

14. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(NALIN KANT TYAGI)

I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)